COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 343 OF 2016 & IA NO. 752 OF 2016 & IA NO. 995 OF 2017

Dated: 18th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Balarch Renewable Energy Pvt. Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **25.01.2018.**

COURT MASTER